

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Chief Justice's Secretariat)

ORDER

No. : 1632 of 2022/PSY

Dated: 01-12-2022

Sanction is hereby accorded to the retirement on Superannuation of below mentioned officers/officials of Subordinate Courts of UTs of Jammu & Kashmir with effect from the dates shown against their respective names:

A) UT Cadre J&K

S. No.	Name of the Officer/ Official S/Shri	Present Place of Posting	Date of Birth	Date of Retirement
1	Saleem Raza	CAO, PDJ Court, Rajouri	07.04.1963	30.04.2023
2	Prem Lata Sharma	CAO, PDJ Court, Kathua	14.06.1963	30.06.2023

B) Divisional Cadre Kashmir

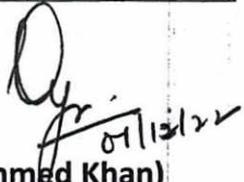
S. No.	Name of the Officer/ Official, S/Shri	Place of Posting	Date of Birth	Date of Retirement
1	Mushtaq Ahmad Malik	SO (Reader) ADJ, Anantnag, under transfer to PDJ Court Kulgam	01.01.1964	31.12.2023
2	Saif-ud Din Lone	Head Assistant, CJM Court, Bandipora	10.03.1963	31.03.2023
3	S. Santok Singh	Head Assistant/HRK, PDJ Court, Anantnag	05.02.1963	28.02.2023
4	Wilayat Hussain Khan	Head Assistant, PDJ Court, Srinagar	15.04.1963	30.04.2023
5	Mohd. Amin Mir-II	Head Assistant, CJM Court, Bandipora	22.03.1963	31.03.2023
6	Khurshid Hussain Zargar	Executive Assistant (Sr. Scale Srenographer) PDJ Court, Shopian	05.04.1963	30.04.2023

C) Divisional Cadre Jammu

S. No.	Name of the Officer/ Official,	Place of Posting	Date of Birth	Date of Retirement
1	Mohd. Javaid Mir	SO, PDJ Court, Samba	15.04.1963	30.04.2023
2	Bashir Ahmad	SO, 1st Addl. D&S Court, Jammu under transfer to PDJ Court, Reasi	17.07.1963	31.07.2023
3	Sat Paul-II	Head Assistant, 1 st Addl. Distt. & Sessions Court, Jammu	10.04.1963	30.04.2023

4	Shanta Devi	Head Assistant, Munsiff Court, Bishnah	18.04.1963	30.04.2023
5	Ram Paul Sharma	Head Assistant, PDJ Court, Jammu	05.12.1963	31.12.2023
6	Ashwani Kumar-I	Head Assistant, Spl. Mob. Mag. Court (T), Jammu	03.11.1963	30.11.2023
7	Lal Hussain-III	Head Assistant, ADSJ Court, Poonch	20.11.1963	30.11.2023
8	Bal Krishan	Sr. Assistant, Addl. Distt. & Sessions Court, Kathua	04.03.1963	31.03.2023
9	Des Raj Parihar	Executive Assistant (Sr. Scale Stenographer), PDJ Court, Ramban	10.04.1963	30.04.2023
10	Tilak Raj Plathia	Senior Scale Stenographer, ADSJ Court, Jammu	08.01.1963	31.01.2023

(By order)

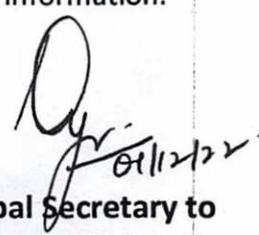

(Aijaz Ahmed Khan)
Principal Secretary to
Hon'ble the Chief Justice

No. 989-97/PSY-06

Dated: 01-12-2022

Copy to:-

- 1) Registrar General, High Court of J&K and Ladakh
- 2) Registrar Vigilance, High Court of J&K and Ladakh.
- 3) Registrar Rules, High Court of J&K and Ladakh.
..... for information.
- 4) All the Pr. District & Sessions Judges of UTs Jammu & Kashmir and Ladakh.
- 5) All the concerned Presiding Officers for information and necessary action. They are directed to verify the retirement age of retirees with their service books and in case any disparity appears the same may be intimated to this Secretariat forthwith. They are further directed to take necessary steps under rules for preparation of their pension cases.
- 6) Director Finance, High Court of J&K and Ladakh for information.
- 7) Chief Librarian, High Court of J&K and Ladakh, Srinagar/Jammu for information.
- 8) Incharge, NIC for uploading on High Court website.
- 9) Order Book.


Principal Secretary to
Hon'ble the Chief Justice